## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO.171/2015

IN THE MATTER OF:

M/s. Priyadarshani Institute for Information Technology Pvt. Ltd.

Applicant/petitioner

Order under Section 391-394 of the Companies Act

Order delivered on 31.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner :

Mr. Jawaid Hussain Khan, Advocate

For the Respondent

ORDER

By Order of the Bench, matter is listed on 28.11.2017.

(Nirmala Vincent) Court Officer

V.Sethi 31.10.2017